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श्री राजीव (जग)
सहित
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1257
07/02/23

Declaration of Assets and Liabilities

Year 2022-2023

I Pradeep Kumar Roy, son/daughter/wife of Late Jankdeo Roy, aged 44 years, belonging to Bihar Legislative Assembly service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Alpana Kumari	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs. - 20000/-	Rs. - 10000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI, BVM - Rs.- 10.33 Lakhs PPF- Rs. 143465 (2) UBI, Boring Road Rs.- 90000/- (3) BOI, Patna Rs. - 290288/-	(1) SBI, B.P.C. Rs.- 10000/- (2) BOB, Jakkampur Rs. - 80000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. - 45176/- Yearly FD Rs.- 90000/- Sahara RD Rs.- 6000/- Quarterly Sahara	FD. Rs.- 160000/- Sahara LIC Rs. - 5404/- Yearly LIC Rs.- 3638/- Half Yearly	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Mahendira BR33F5409	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold- 20gm (Approx) Silver- 1.5 kg (Approx)	Gold- 41gm (Approx) Silver- 2.1 kg (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Pradeep Kumar Roy.

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	(1) 1 Bigha 15 Kattha Mauza- A.chandauli, Thana No.-46(Pusa) Dist.- Samastipur. (2) 2 kattha Mauza – Kurji Muhammadpur Thana No.- 41 (Phulwari Sharif) Dist.- Patna	5 Kattha Mauza- Samukpota P.S.- Sonarpur Dist.- 24 Parganas Sout W. Bangal	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	5 Kattha Mauza- A.chandauli, Thana No.-46(Pusa) Dist.- Samastipur.	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil

Radeep Kumar Roy.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues:	Nil	Nil
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2022-2023 Pan No.- AMAPR7854F	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

Randeep Kumar Roy.

B. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

1	5	1	2	1	9	7	7
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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.- Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Pradeep Kumar Roy.

Name of Employee: Pradeep Kumar Roy

Place: Patna.

Designation: Office Attendant

Date: 06.02.2023

Department: Bihar Legislative Assembly, Patna

Pradeep Kumar Roy.